

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2017

AND

IA NOS. 165, 166 of 2017

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Shri Subhash Ananda Tambe & Ors.

... Appellant(s)

Vs.

State of Maharashtra (Ministry of Power) & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Akanksha Mehra

Counsel for the Respondent(s) : Ms. Anjali Chadular
Mr. Hasan Murtaza
Ms. Malvika Prasad
Mr. Sagar
Mr. A Rane for R-4

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **05.04.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt